

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr.Appeal (SJ) No. 441 of 2010**

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Santosh Kumar Barnwal

..... **Appellant**

**Versus**

The State of Jharkhand

.... **Respondent**

**CORAM: HON'BLE MR. JUSTICE RATNAKER BHENGRA**

**Through- Video Conferencing**

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For the Appellant

: Mr. Pandey Ashok Nath Roy, Advocate

For the State

: A.P.P.

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**08/Dated: 07/7/2020**

1. When the matter was called out, Mr. Pandey Ashok Nath Roy, learned counsel appeared and submitted that senior counsel will argue this matter and he prayed for an adjournment.
2. On his request, put up on 04.8.2020.

**( Ratnaker Bhengra, J.)**